

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH , NEW DELHI

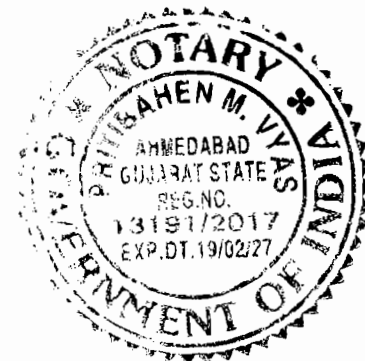
**Original Application No.108(WZ) of 2019**

IN THE MATTER OF:

Gnagarambhai Narsinhbhai Karnavat Applicant

Versus

Stagot Potatoes Product LLP& Ors.. Respondents..



Affidavit -in -Reply behalf of Respondent No.1 and 2.

I, Bharat Gothi S/O Chelabhai Gothi AGE:35 Years  
Residing at Palanpur ,Banaskantha Designated partner in  
the Respondent No.1 LLP and authorised person for  
affirming on oath behalf of Res.No.1 LLP and state on  
oath that:

1. Respondent No.1 Stagot Potatoes Product LLP incorporated and registered with Registrar of Companies ,Ahmedabad on 12.05.2015 and established near Sundha Village Ta.Palanpur Dis.Banaskantha and started production of starch from potatoes on 17.08.2017.
2. I further state that as per this application number of representation made to Respondent No.3 and 4 athourity as well as collector Banaskantha about hazardous foul smell and about polluted water in the agriculture land.
3. I further state and submit that officers of the Respdnent authority visited factory on 21.08.2017 and 22.08.2017 and order of the closure of unit passed under section 33A of the water Pollution (Avoidance and Control )Act1974 passed on 13.10.2017 again closure order passed on 28.03.2019. That point of several direction issued by Respondent -authority.
4. I further state and submit that in the year of 2017 and in the year of 2019 after closure order ,behalf of Respdnent No.1 LLP under taking given to the Respondent Authority for complying directiion issued by authority. A copy of the under taking is annexed here with as Annexure-R1 with this reply.
5. I further state and submit after submitting under taking Res.No.1 LLP company complied all the direction issued by Respondent- Authority. Respondent -Company establish competent fraganence spray which is working automaticaly. I further state for the discharging treated waste water as per norms established by G.P.C.B. I further state that MOU executed with some farmer for irrigation purpose by waste water and that MOU submitted to

*Bharat Gothi*



the Responent authority. I further state that sample of the final treated water collected by Pollution controll board and report of that sample dated 14.03.2019 is annexed here with as Annexure-R2. I further state and submit treated waste water is as per norms of G.P.C.B.

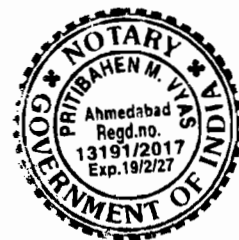
6. I further state that Action Taken Report submitted by Respdent authority which is on Page No.272 to 329 and as per action report , Respntent-LLP tried to comply all the direction issued by G.P.C.B. and mostly complied.
7. I further state and submit that officers of the respondent Authority visited factory on 12.07.2022 and following direction issued by Authority:

1. At the time of visit factory was not operating so when operation has been stopped and when operation will be resume?
2. A the time of visit E.T.P. was empty and not operating so produce details about quantity of E.T.P.
3. To produce about complete detals of production,use of water , of the E.T.P.sludge and of the electricity consumption.

I further state and submit Respondent-L.L.P. filed under taking and produced all the details asked by authority. A copy of the undertaking and details is annexed here with as Annexure-R3 with this reply.

8. I further state and submit officer of the Respondent Authority visited factory on 22.02.2023 and following direction issued by Authority:

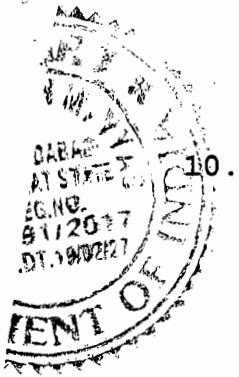
1. To upgrade APCM in boiler as per specific condition of CCA.
2. To provide six months production report ,details of use of water and of the fuel.
3. To maintain logbook of E.T.P.



I furthe state that Respondent Authority submitted reply dated 27.02.2023 and stated that upgradation of the APCM under process,also proided details asked,and also given assurance to maintain logbook. A copy of the reply dated 27.02.2023 is annexed here with Annexure-R3 with this reply and annexed here work order of the APCM of the boiler recomended by the bord as Annexure-R4.

9. I further state that solid waste is supplied to Green Earth Biogas Pvt Ltd.for prodicing gas as per MOU and same has been submitted to the Rspndent-Authority. I submit that there is no any solid waste kept in the near by area .

*Signature*



- 10. I further state and submit that after number of the visit of the officers of the Respondet Authority and number of the direction as well as suggestion made in the form of the notice and orally. I state that Respondent No.1 company upgraded its plant as per direction and tried to comply all the direction.
- 11. I further state that there is no any foul odour or any polluted water in the premises of the company as well as in the surrounding area. I further state that officers of the Bord visited several people and statement of that person recorded and there is no question of the alleged pollution.
- 12. I further state and submit that with some ulterior motive and due to village politics of the Sundha village panchayat ,presnt application have been filed against company for the only purpose of harrasment.
- 13. I further state and submit that production started since 2017 and due to pandemic situation factory closed almost and after than only for the hardly three months per year factory was working . I produce here the details of the production of the starch and as well as consumption fuel as Annexure-R5. It is revealed from the production report that factory is working hardly three months in the year. I further state that potatoes used as raw material and when raw material is agricultural material than harvest of the crops time factory is working.

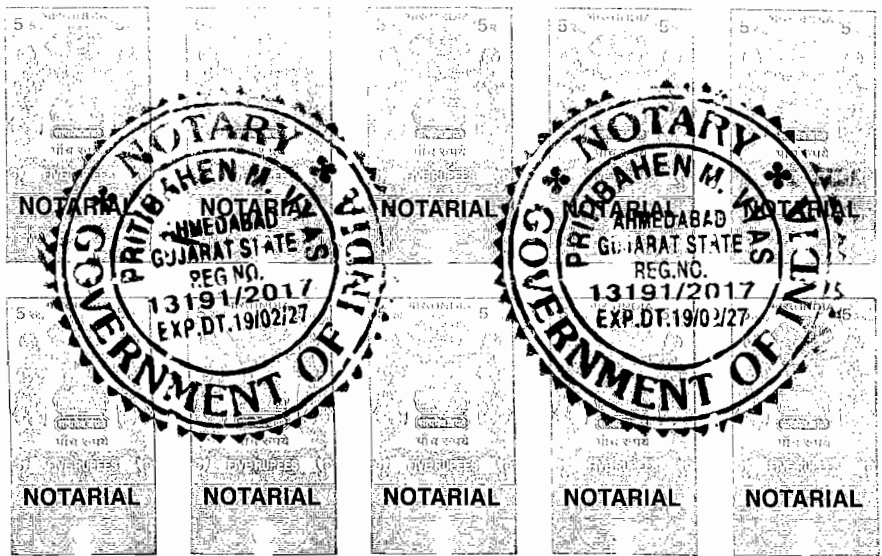
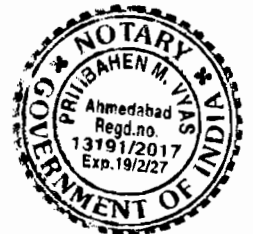
I state that after considering my above reply present application may be dismissed. I further state that behlaf of the Respondent No.1 given assurance that company will not create any type of pollution as well as will follw all the direction issued by Gujarat Pollution Control Board .

I state that all the fact and submission is true and correct as per my knowledge.

Serial No.....186/2023  
 Place: Ahmedabad.  
 Date : 12.04.2023  
**PRITIBAHEN M. VYAS**  
 NOTARY  
 GOVT. OF INDIA  
 12/04/2023

*P.M. Vyas* *Belshi*

(Deponent)



**IDENTIFIED BY ME**  
*P.C.*  
 ADVOCATE  
 Name: N.P. Chaudhar  
 Sanad No. G/2145/2004

**SOLEMNLY AFFIRMED  
 SIGNED BEFORE ME**  
*P.M. Vyas*  
**PRITIBAHEN M. VYAS**  
 NOTARY  
 GOVT. OF INDIA  
 12/04/2023



by GPCB officials during visit & taken remedial action to restrict such mistake in future.

We ensure you that we shall follow GPCB guidelines in future also & we shall comply Environment Protection Act 1986.

What is stated herein above is true to the best of my knowledge and same I believed to be true.

Date:- 06/11/2017

For, Stagot Potatoes Product LLP

Bharat C Gothi  
(Partner)

For Stagot Potatoes Product LLP

*Bharat C Gothi*  
Partner



**BEFORE ME**  
*V.D. Prajapati*  
**Vinod D. Prajapati**  
NOTARY  
At & Po. Vedancha, Ta. Palanpur  
Dist. B.K. GUJARAT.



17 NOV 2017

## APPLICATION FOR REVOCATION OF CLOSURE ORDER

1	Full Name and Address of the Unit	M/s. Stagot Potatoes Product LLP
2	GPCB ID No.	49934
3	No. and date of closure order for which the revocation is sought for	GPCB/CCA/ID-49934/BK-342- dated 13/10/2017 with Outward No. 425523
4	Date of disconnection of electricity supply	06/11/2017
5	Date of Disconnection of water supply	---
6	Remedial measures taken for control the pollution ( In the mentioned below)	

Sr no	Reason of Closure	Remedial measures taken	Date of Completion of Measures	Which compliance required more than 7 days' time, Likely date of its completion
1	GPCB/CCA/ID-49934/BK-342 dated 13/10/2017 with Outward No. 425523 (Closure order Attached herewith)	Compliance report attached.	15/10/2017	Complied
7	We have submitted an undertaking (on Stamp paper of Rs. 100/- duly signed and sealed by Notary) on date 06/11/2017  In addition to this company shall also undertake to comply with all the provision of the water Act 1974, Air Act 1981 and hazardous waste rules 2008 whatever is applicable and also comply with the condition stipulated in the CTE by the board.			
8	Letter of bank guarantees, if required:	NA		
9	Status of CCA along with date of expiry	CCA Re-application has been done- (inward no.129321)		
10	Up to which period the water cess is paid:	Paid		
11	Are sample analysis charges is paid	Paid		
12	Closure order(s) issued to the unit by the GPCB in last two years:	No		

For Stagot Potatoes Product LLP

*B. K. K.*

Partner

13	Status of monthly report from industry ( Form no 20)	We are submitting Monthly report of industry in form no 20
14	Status of annual report from Industry (Form No 21)	We are submitting Monthly report of industry in form no 21
15	Env. Audit report ( if applicable)	N.A
16	Status of Env. Statement ( Form V, EP Act)	We are submitting Monthly report of industry in form V
17	If Unit is in critical dark zone area, source of water supply	We are not in dark zone area; Source of water supply is Bore well.

For Stagot Potatoes Product LLP

Date\*: 06/11/2017

Place: Palanpur

\*This Date should be after the date mentioned in Item no 4/5

Sign of Occupier/ Manager

Partner

Note of Unit Head: - Following Item shall be attached and ensured by the unit Head

- 1) Date collection form.
- 2) Last visit report from Regional office.
- 3) Industrial Profile fully filled up

Above facts are verified and found correct

Signature of Unit head

9.11.2017

10/11/17

Form No 20

## Monthly Report from Industry

(To be uploaded by each industry through XGN every month within first week of the next month) For the month of September 2017

1	GPCB ID no	49934
2	Name & address of the Industry	M/s. Stagot Potatoes Product Survey No. 675/1, At Sundha, Tal. Palanpur, Dist. Banaskantha.
3	Phone No	(M.) 8452041600
4	Date of Commencement of Manufacture Process	01/07/2017
5	CTE no & date	CTE No. 77473 dated 28/03/2016
6	CCA no & date	CCA Reapply done. (Inward No. 129321)
7	Water cess ( With interest) Paid up to which period	NA
8	Laboratory Charges pending if any	None
9	Water consumption during the month (By all source) in KL	2010KL
10	Fuel Consumption during the month	36 MT
11	Electricity Consumed in production	43782 unit
12	Electricity Consumed in ETP/CETP	10945 unit
13	Production in MT	187 mt
14	Waste water discharge during the month in KL	1900 KL
15	(A) Work of control Measures in process (B) APCM up gradation (C) Solid Waste Reduction/Safe Disposal Method (D) Cleaner Production Technique (E) Reduction/Safe Treatment Plant for COD, Color, Toxicity, Solvent, Acid etc., NH <sub>3</sub> N (F) Any Other Control Technique	NO NO NO NO NO NO

For Stagot Potatoes Product LLP  
*B. S. Thakur*  
 Partner

Form No 21

## GUJARAT POLLUTION CONTROL BOARD

Paryavaran Bhavan Sector 10A,  
Gandhi nagar-382 010ANNUAL REPORT OF INDUSTRIAL UNIT(To be submitted online (XGN) by each industrial Unit on or before 31<sup>st</sup> March in respect of calendar year ended on previous 31<sup>st</sup> December)

1	GPCB-ID no	49851
2	Name & address of the Industry	M/s. Stagot Potatoes Product Survey No. 675/A. At Sunaha, Tal. Kalanpur, Dist. Banskantha.
3	Phone No	(M) 452041
4	CTE no., Date & validity ( Copy of the CT should be enclosed)	CTE No. 7473 dated 28/03/2015

5. Production:

Sr. No.	Name of product	Consented Qty (CCA) per Annum	Total production during the previous year 2016-17 MT/Year	Total production during the year 2016-17 MT/Year	Name of supporting Document/ Record
1	Starch	12960 MT/Annum			Form No 20

6. Raw material

Sr. No.	Name of Raw Material	Total consumed during the year 17 MT/Year	Name of supporting Document/ Record
1.	Potatoes	0	Form No 20

7. Utilities

Sr. No.	Name of Utilities	Consented Qty (CCA) per Month	Total consumed during the year	Name of supporting Document/ Record
---------	-------------------	-------------------------------	--------------------------------	-------------------------------------

For Stagot Potatoes Product LLP

Partne

GUJARAT POLLUTION CONTROL BOARD

19/03/15

340

		2016-17	
1.	Electricity	NA	Form No 20
2.	Water	10050 KL	Form No 20
3.	Coal	333.33 kg/hr	N.A

### 8. Waste Generations & Disposal During the year

Sr. No	Name of Waste	State (S,L,G)	Total consumed during the year			Type & capacity of Treatment facility at site (ETP, APCM)	Outside disposal facility for treated waste (Discharge place)	Total waste disposal during the year
			Generated	Reused	Treated			
1.			Annexure - II					

### 9. Detail of effluent Disposal after Treatment

Sr. No.	Name of Waste stream	Disposal on land by	Directly Discharged to GIDC Drain/ Municipal drain/Sea	Discharged to CETP by	
				Tankers	Pipeline
1.	ETP waste water	NA	No	No	No

### 10. Detail of Solid / Gaseous Waste after Treatment

Sr No	Name of Waste	sent to Co-processing	Incinerated at		Evaporated at		Vent through flue gas stack	Vented Through process gas scrubber
			Own Site	Common Facility	Own Site	Common Facility		
1	NA	NA	NA	NA	NA	NA	NA	NA

### 11. Detail of Disposal of solvent, Ammonia Solutions & acids after use

Sr. No.	Name of Solvent, Ammonia solutions/ Acids	Total Qty disposal during the year						
		Solvent Distillation at			Spent Acid re-use/ Treatment at			
		Own Site	Other Site	Sale to Actual users	Own Site	Other Site	Sale to Actual users	

For Stagot Potatoes Product LLP


  
Partner

341

1.	NA	NA	NA	NA	NA	NA	NA
----	----	----	----	----	----	----	----

For Stagot Potatoes Product LLP

**12. Other Details:**

- (1) CETP membership no, Date, Place & Booked Qty (Membership certificate Should be attached): NA
- (2) TSDF Membership Certificate: we will Applied to get TSDF certificate
- (3) CHWI membership no, date & place: N.A
- (4) Consent No & date of re-user/ Recycler: N.A

Sr no	Name, Address & phone no of Re-user/Recycler etc.	Consent no & date from GPCB/CPCB/There SPCB( For trans boundary Movement)	Total quantity sent to them	
			Name of waste	Total qty sent during the year
1.	NA	NA	NA	NA

**(5) Waste transportation Detail**

Sr no	Name, Address & phone no of Transporter	Vehicles registrati on no of truck/ Tankers & Capacity	Used to carry wastes		Having the authoriza tion from GPCB?	GPS system implemente d?	Online manifest impleme nted?	Logbook Maintained?
			Name of waste	To carry at which place for disposa l				
1.	NA	NA	NA	NA	NA	NA	NA	NA

**13. Need of up gradation, if any**

Looking to the above production & waste generation/& future planning to increase production, mention any up gradation/ addition of pollution control measures are necessary in respect of

- 1. ETP : Not Required
- 2. Fuel Change/Use : Not Required
- 3. APCM : Not Required
- 4. Scrubbing system : Not Required
- 5. Noise Control : Not Required
- 6. Solvent recovery Unit : Not Required

For Stagot Potatoes Product LLP

*Bullhi*  
Partner

For Stagot Potatoes Product LLP

*Blm*

Partner

For, Stagot Potatoes Product

Authorized Signatory

For Stagot Potatoes Product LLP

Partner

343

[FORM-V]

(See rule 14)

From:

M/s. Stagot Potatoes Product LLP  
 Survey No. 675/1, At Sundha,  
 Tal. Palanpur, Dist. Banaskantha.

To,  
 Gujarat Pollution Control Board  
 "Paryavaran Bhavan"  
 Sector 10A  
 Gandhinagar-382010

Environmental statement for the financial year ending the 31<sup>st</sup> March 2017.

**PART-A**

(i) Name and address of the owner/occupier of the industry operation or process

Mr. Bharat Gothi

M/s. Stagot Potatoes Product LLP

Survey No. 675/1, At Sundha,

Tal. Palanpur, Dist. Banaskantha.

(M.) 8452041600

(ii) Industry category Primary – (STC Code) Secondary – (SIC Code): Large

(iii) Production capacity : 1080 MT/Month

(iv) Year of Establishment : 2017

(v) Date of last environmental statement submitted: NA

1 Substituted by Rule 2(b) of Environment (Protection) Amendment Rules, 1993 notified vide G.S.R. 386 (E) dated 22.04.1993.

For Stagot Potatoes Product LLP

*B. K. K.*

Partner

M/s. Stagot Potatoes Product LLP

19/07/17

344

**PART-B**

**Water and Raw Material Consumption**

- (i) Water consumption 335.0 m<sup>3</sup>/d  
 Washing: 325.0 m<sup>3</sup>/d  
 Domestic: 10.0 m<sup>3</sup>/d

Name of Products	Process water consumption per unit of product output.	
	During the previous financial year	During the current financial year
	(1)	(2)
(1) Starch	NIL	9.33 KL/MT

- (ii) Raw material consumption

*Name of raw materials	Name of Products	Consumption of raw material per unit of output	
		During the previous financial year	During the current financial year
(1) Potatoes	Starch	NIL	6.66

\* Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

**PART-C**

Pollution discharged to environment/unit of output  
 (Parameter as specified in the consent issued)

(1) Pollutants	Quality of Pollutants discharged (mass/day)	Concentrations of pollutants discharges (Mass/volume)	Percentage of variation from prescribed standards with reasons.
(a) Water	N.A.	N.A.	No
(b) Air	N.A.	N.A.	No

For Stagot Potatoes Product LLP

*[Signature]*  
 Partner

**PART-D**

**HAZARDOUS WASTES**

(As specified under Hazardous Wastes (Management and Handling) Rules, 1989)

Hazardous Wastes	Total Quantity (Kg.)	
	During the previous financial year	During the current financial year
(a) From process	NIL	NIL
(b) From pollution control facilities	NIL	NIL

For Stagot Potatoes Product LLP

**PART-E  
Solid Wastes**

Partner

	Total Quantity	
	During the previous financial year	During the current financial year
(a) From process		N.A.
(b) From pollution control facilities		N.A.
(c) (1) Quantity recycled or re-utilized within the unit.		Nil
(2) Sold		Nil
(3) Disposed		Nil

**PART-F**

Please specify the characterizations (in terms of composition of quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

N.A.

**PART-G**

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

N.A.

For Stagot Potatoes Product LLP

*B. U. Shi*

Partner

**PART-H**

Additional measures/investment proposal for environmental protection including abatement of pollution, prevention of pollution.

N.A.

**PART-I**

Any other particulars for improving the quality of the environment.

N.A.

**For Stagot Potatoes Product LLP***Bharatbhai*  
**Partner**

(Signature of person carrying out an Industry, Operation or process)

**Name: Mr. Bharatbhai Gothi****Designation: Partner****Address: M/s. Stagot Potatoes Product LLP****Survey No. 675/1, At Sundha,  
Tal. Palanpur, Dist. Banaskantha.****For Stagot Potatoes Product LLP****Partner**

347

Zimbra

Page 1 of 1

Zimbra

eepn1do@ugvcl.com

± Font size -

**Re: Power disconnection****From :** eepn1do@ugvcl.com

Mon, Nov 06, 2017 04:24 PM

**Subject :** Re: Power disconnection**To :** Gpcb Palanpur <gpcbpalanpur@gmail.com>

Dear Sir

As per your trail mail said HT Connection Power Supply was dis connected on Dt. 06/11/2017 at 01:15 Hrs. Gujarat pollution control Board has issued closure direction to M/S. Stagot Potatos Product, 675/1, Village Sundha, Tal. Palanpur, Dist. Banaskantha under section 33A of the Water Act. Hence you are requested to take nesarary action from your end.

With Regards & Thanks  
 Er. B.S.Parmar,  
 Executive Engineer,  
 UGVCL, Division Office 1,  
 Palanpur(B.K.),  
 Mo.-8469769851,  
 E Mail-eepn1do@ugvcl.com  
 Save Energy for the Benefit of Self & Nation

----- Original Message -----

**From:** Gpcb Palanpur <gpcbpalanpur@gmail.com>**To:** eepn1do@ugvcl.com**Sent:** Fri, 03 Nov 2017 11:43:17 +0530 (IST)**Subject:** Power disconnection

To,  
 Executive Engineer,  
 UGVCL,  
 Palanpur

sir,

Gujarat pollution control Board has issued closure direction to M/S. Stagot Potatos Product, 675/1, Village Sindha, Tal. Palanpur, Dist. Banaskantha under section 33A of the Water Act with 15 days effcet on 13/10/2017 but power supply yet not disconnected. hence you are requested to disconnect power supply of this unit. copy of closure order enclosed here with.

Thanking you

(I:B.Chaudhari)  
 Regional Officer,  
 GPCB, Palanpur

For Stagot Potatoes Product LLP

*B. Chaudhari*

Partner



R2

## Stagot Potatoes Product LLP

25<sup>th</sup> April, 2019

To,  
The Member Secretary,  
Gujarat Pollution control Board,  
Sector - 10 A, Paryavaran Bhavan,  
Gandhinagar.

**Sub: Application for revocation of M/s. Stagot Potatoes LLP Survey No. 675/1, At  
Sundha, Tal. Palanpur, Dist. Banaskantha**

**Ref: Closer Order No: GPCB/CCA/BK-342/ ID 49934 date 20/04/2019**

Dear Sir,

With reference to above subject, we would like to inform you that we have complied all the reason for the closer order shouted for. All the detail and documents has been attached herewith for your kind reference. We are request you to revoke our unit and oblige..

Thanking you,

Yours faithfully,

For Stagot Potatoes LLP.

Authorised Sigantory

Enclosed :

- 1) Application for revocation of Closer
- 2) Annexure I ( Compliance for the Closer Order)
- 3) Undertaking
- 4) Bank Guarantee
- 5) Form no 20
- 6) Form No-21
- 7) Form V
- 8) Photo of the Perfumery Fragrance system
- 9) Closer Order



For, Stagot Potatoes Product LLP

*B. K. M.*

Partner

349

THE BANASKANTHA MERCANTILE  
CO-OP. BANK LTD  
OLD SARDARGUJI ROAD  
PALANPUR-385 001

GUJ/SOS/AUTH/AV/138/2006



14379 SPL. ADH ગુજરાત  
162695 APR 26 2019

ZERO ZERO ZERO ZERO ONE ZERO ZERO 12:00

Rs.0000100/-PB5877

STAMP DUTY GUJARAT

## UNDERTAKING

I **Mr Bharatbhai Gothi** aged adult having business named M/s. Stagot Potatoes Product located at Survey No. 675/1, At Sundha, Tal. Palanpur, Dist. Banaskanthado hereby undertake as under:

Sir, with reference to the closure notice no. GPCB/CCA/ID-49934/BK-342/49934-  
dated 20/04/2019 outward no 502947. We have complied with all query points

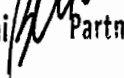
raised by GPCB officials during visit & taken remedial action to restrict such mistake in future.

We ensure you that we shall follow GPCB guidelines in future also& we shall comply Environment Protection Act 1986.

What is stated herein above is true to the best of my knowledge and same I believed to be true.

Date:-26/04/2019

For, Stagot Potatoes Product  
For, Stagot Potatoes Product LLP

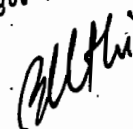
BharatbhaiGothi  Partner  
(Partner)

## APPLICATION FOR REVOKATION OF CLOSURE ORDER

1	Full Name and Address of the Unit	M/s. Stagot Potatoes Product
2	GPCB ID No.	49934
3	No. and date of closure order for which the revocation is sought for	GPCB/CCA/BK-342/ID 49934- dated 20-04-2019 with Outward No. 502947
4	Date of disconnection of electricity supply	---
5	Date of Disconnection of water supply	---
6	Remedial measures taken for control the pollution( In the mentioned below)	

Sr no	Reason of Closure	Remedial measures taken.	Date of Completion of Measures	Which compliance required more than 7 days' time, Likely date of its completion
1	<u>GPCB/CCA/BK-342/ID 49934- dated 20-04-2019 with Outward No. 502947 ( Closer Oreer is attached</u>	Compliance report attached.	25-04-2019	Complied
7	We have submitted an undertaking (on Stamp paper of Rs. 100/- duly signed and sealed by Notary) on date 25/04/2019  In addition to this company shall also undertake to comply with all the provision of the water Act 1974, Air Act 1981 and hazardous waste rules 2008 whatever is applicable and also comply with the condition stipulated in the CTE by the board.			
8	Letter of bank guarantees, If required:	We have Extended the Bank guarantees of Rs.2,00,000/-		
9	Status of CCA along with date of expiry	Valid CCA no W-34953 dated 11-03-2019 and valid up to 30-06-2022		
10	Upto which period the water cess is paid:	Paid		
11	Are sample analysis charges is paid	Paid		
12	Closure order(s) issued to the unit by the GPCB in last two years:	Yes		
13	Status of monthly report from industry ( Form no 20)	We are submitting Monthly report of industry in form no 20		

For, Stagot Potatoes Product LLP



Partner

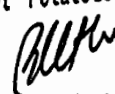
352

14	Status of annual report from Industry (Form No 21)	We are submitting Monthly report of industry in-form no 21
15	Env. Audit report ( if applicable)	N.A
16	Status of Env. Statement( Form V, EP Act)	We are submitting Monthly report of industry in form V
17	If Unit is in critical dark zone area, source of water supply	We are not in dark zone area; Source of water supply is Bore well.

For, Stagot Potatoes Product LLP

Date\*: 25-04-2019

Place: Palanpur

  
 Sign of Occupier/ Manager Partner

\*This Date should be after the date mentioned in Item no 4/5

Note of Unit Head: - Following Item shall be attached and ensured by the unit Head

- 1) Date collection form.
- 2) Last visit report from Regional office.
- 3) Industrial Profile fully filled up

Above facts are verified and found correct

Signature of Unit head

353

Date: -26-04-2019

To,  
M.V.Patel (Unit Head)  
Gujarat Pollution Control Board  
Sector 10A, Paryavaran Bhavan,  
Gandhinagar

Subject: Compliance status of direction of notice under section 33(a) no GPCB/CCA/BK-342 ID: 49934 on date 20/04/2019.

Respected Sir,

With reference to above subject We, M/s. Stagot Potatoes Product LLP are submitting here compliance of Direction of notice no GPCB/CCA/BK-342 ID: 49934 on date 20/04/2019.

**1) Analysis report of SS, NH3-N COD and BOD of treated effluent is found higher as per the prescribe limit during the visit on dated 28/03/2019.**

We have already installed anaerobic digester followed by aerobic treatment and start the treatment process. We already got the result but less experienced operator and supervisor, we faced some of the trouble in operation. We have given the contract of high experienced contractor who has well experience of running and trouble shooting of anaerobic digester like Amul Dairy, Sugar can Industry, Banas dairy, Mother dairy etc. We have check and verified the same. We are very much sure you that onward there is not any issued in Digester as well as final treated water discharges parameters.

**2). Particulate matter in Air Sample result is found high.**

We have clean all the dust in dust collector and set the cleaning frequency and prepared the log sheet of dust collector operation and sign by the authority.

354

- 3). Bed Smell Has been felt nearby area of farm (Permission given by the board) where treated water is being discharged.

Sir, It's starch manufacturing from Potato in which potato is crushed directly and after crushing, only separation and filtration process is involved to recover the starch. It is highly bio degradable raw material as well as waste water. Potato slurry is easily oxidized by the atmospheric air. Due to this nearby area felt smell. We have provide door curtain to minimize the smell as well as installed perfumery fragrance nozzle to remove bed order. (Photo is attached).

- 4). Waste water from the process is highly bio degradable. Hence if ponding occurred through treated water much possibility of order due to septic condition.

We agree that the untreated water is highly bio degradable. So will take utmost care for ponding activity. We have sufficient land for irrigation purpose. Although we sure you that there will be no ponding while discharge treated waste water.

- 5). At the time of Visit some of the smell has been observed nearby ETP area.

As per the answer of point no 3, we have installed perfumery fragrance nozzle to remove the bed smell. It will spray automatically in the particular time interval.

- 6). Sample of effluent taken during the visit, the parameters like SS, NH3-N, COD and BOD is found high.

Answer is incorporated in point no 1

Sir, It is new and first time production in India. We have no any reference of effluent treatment as per the Indian weather. We have taken all the possible technical and professional assistance and do our best to achieve the final discharge norms. But we sure you that we will do the production activity after conformation of the final treated waste water norms.

We are requesting you not to take strict action against us and oblige.

For, M/s. Stagot Potatoes Product LLPs

For, Stagot Potatoes Product LLP,

Authorized Signatory



Partner

CC to : R.O Palanpure

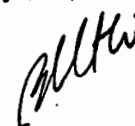
Form No 20

## Monthly Report from Industry

(To be uploaded by each industry through XGN every month within first week of the next month) For the month of March- 2019

1	GPCB ID no	49934
2	Name & address of the Industry	M/s. Stagot Potatoes Product Survey No. 675/1, At Sundha, Tal. Palanpur, Dist. Banaskantha.
3	Phone No	(M.) 8452041600
4	Date of Commencement of Manufacture Process	01/09/2017
5	CTE no & date	CTE No. 77473 dated 28/03/2016
6	CCA no & date	W-34953 date 11-03-2019
7	Water cess ( With interest) Paid up to which period	NA
8	Laboratory Charges pending if any	None
9	Water consumption during the month (By all source) in KL	220 KL
10	Fuel Consumption during the month	470 kg
11	Electricity Consumed in production	6232 unit
12	Electricity Consumed in ETP/CETP	2679 unit
13	Production in MT	22 MT
14	Waste water discharge during the month in KL	198 KL
15	(A) Work of control Measures in process (B) APCM up gradation (C) Solid Waste Reduction/Safe Disposal Method (D) Cleaner Production Technique (E) Reduction/Safe Treatment Plant for COD, Color, Toxicity, Solvent, Acid etc., NH <sub>3</sub> N (F) Any Other Control Technique	NO NO NO NO We have installed Anaerobic Digestion technology We have installed Order control system to minimized Smell

For, Stagot Potatoes Product LLP



Partner

356

Form No 21

## GUJARAT POLLUTION CONTROL BOARD

Paryavaran Bhavan Sector 10A,  
Gandhi Nagar-382 010

**ANNUAL REPORT OF INDUSTRIAL UNIT**

(To be submitted online (XGN) by each industrial Unit on or before 31<sup>st</sup> March in respect of calendar year ended on previous 31<sup>st</sup> December)

1	GPCB ID no	49934
2	Name & address of the Industry	M/s. Stagot Potatoes Product Survey No. 675/1, At Sundha, Tal. Palanpur, Dist. Banaskantha.
3	Phone No	(M.) 8452041600
4	CCAno., Date & validity ( Copy of the CCA should be enclosed)	W-34953 date 11-03-2019 valid up to 30-06-2019

**5. Production:**

Sr. No.	Name of product	Consented Qty (CCA) per Annum	Total production during the previous year 2017 MT/Year	Total production during the year 2018 MT/Year	Name of supporting Document/ Record
1	Starch	12960 MT/Annum	620	552	Form V

**6. Raw material**

Sr. No.	Name of Raw Material	Total consumed during the year 2017 MT/Year	Name of supporting Document/ Record
1.	Potatoes	4000	Form V

For, Stagot Potatoes Product LLP

*[Signature]*  
Partner

357

7. Utilities

Sr. No.	Name of Utilities	Consented Qty (CCA) per Month	Total consumed during the year 2018	Name of supporting Document/ Record
1.	Electricity	NA	224222 Unit	Form No 20
2.	Water	10050 KL	4980 KL	Form No 20
3.	Coal	333:33 kg/hr	6125 Kg	N.A

8. Waste Generations & Disposal During the year

Sr. No	Name of Waste	State (S,L,G)	Total consumed during the year			Type & capacity of Treatment facility at site (ETP, APCM)	Outside disposal facility for treated waste (Discharge place)	Total waste disposal during the year
			Generated	Reused	Treated			
1.			Annexure - II					

9. Detail of effluent Disposal after Treatment

Sr. No.	Name of Waste stream	Disposal on land by KL/Year	Directly Discharged to GIDC Drain/ Municipal drain/Sea	Discharged to CETP by	
				Tankers	Pipeline
1.	ETP waste water	4520	No	No	No

10. Detail of Solid / Gaseous Waste after Treatment

Sr No	Name of Waste	sent to Co-processing	Incinerated at		Evaporated at		Vent through flue gas stack	Vented Through process gas scrubber
			Own Site	Common Facility	Own Site	Common Facility		
1	NA	NA	NA	NA	NA	NA	NA	NA

For, Sagot Potatoes Product LLP


 Partner

358

## 11. Detail of Disposal of solvent, Ammonia Solutions &amp; acids after use

Sr. No.	Name of Solvent, Ammonia solutions/ Acids	Total Qty disposal during the year					
		Solvent Distillation at			Spent Acid re-use/ Treatment at		
		Own Site	Other Site	Sale to Actual users	Own Site	Other Site	Sale to Actual users
1.	NA	NA	NA	NA	NA	NA	NA

## 12. Other Details:

- (1) CETP membership no, Date, Place & Booked Qty (Membership certificate Should be attached): NA
- (2) TSDF Membership Certificate: Applied to get TSDF certificate
- (3) CHWI membership no, date & place: N.A
- (4) Consent No & date of re-user/ Recycler: N.A

Sr no	Name, Address & phone no of Re-user/Recycler etc.	Consent no & date from GPCB/CPCB/There SPCB( For trans boundary Movement)	Total quantity sent to them	
			Name of waste	Total qty sent during the year
1.	NA	NA	NA	NA

## (5) Waste transportation Detail

Sr no	Name, Address & phone no of Transporter	Vehicles registration no of truck/ Tankers & Capacity	Used to carry wastes		Having the authorization from GPCB?	GPS system implemented?	Online manifest implemented?	Logbook Maintained?
			Name of waste	To carry at which place for disposal				
1.	NA	NA	NA	NA	NA	NA	NA	NA

For, Stagot Potatoes Product LLP



Partner

359

13. Need of up gradation, if any

Looking to the above production & waste generation/& future planning to increase production, mention any up gradation/ addition of pollution control measures are necessary in respect of

- 1. ETP : ETP is provided
- 2. Fuel Change/Use : Not Required
- 3. APCM : Dust Collector is installed to minimizes.SPM in Boiler
- 4. Scrubbing system : Not Required
- 5. Noise Control : Not Required
- 6. Solvent recovery Unit : Not Required

For, Stagot Potatoes Product  
For, Stagot Potatoes Product LLP

Authorized Signatory

*[Handwritten Signature]*  
Partner

360

[FORM-V]

(See rule 14)

From:  
M/s. Stagot Potatoes Product  
Survey No. 675/1, At Sundha,  
Tal. Palanpur, Dist. Banaskantha.

To,  
Gujarat Pollution Control Board  
"Paryavaran Bhavan"  
Sector 10A  
Gandhinagar-382010

Environmental statement for the financial year ending the 31<sup>st</sup> March 2019

**PART-A**

(i) Name and address of the owner/occupier of the industry operation or process

Mr. Bharatbhai Gothi  
M/s. Stagot Potatoes Product  
Survey No. 675/1, At Sundha,  
Tal. Palanpur, Dist. Banaskantha.  
(M.) 8452041600

(ii) Industry category Primary – (STC Code) Secondary – (SIC Code): Large

(iii) Production capacity : 1080 MT/Month

(iv) Year of Establishment : 2018

(v) Date of last environmental statement submitted: NA

For, Stagot Potatoes Product LLP

Partner

361

## PART-B

## Water and Raw Material Consumption

- (i) Water consumption 335.0 m<sup>3</sup>/d  
Washing: 325.0 m<sup>3</sup>/d  
Domestic: 10.0 m<sup>3</sup>/d

Name of Products	Process water consumption per unit of product output.	
	During the previous financial year	During the current financial year
	(1)	(2)
(1) Starch	10.45 KL/MT	9.02 KL/MT

## (ii) Raw material consumption

*Name of raw materials	Name of Products	Consumption of raw material per unit of output	
		During the previous financial year	During the current financial year
(1) Potatoes	Starch	6.66	6.66

\* Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

## PART-C

Pollution discharged to environment/unit of output  
(Parameter as specified in the consent issued)

(1) Pollutants	Quality of Pollutants discharged (mass/day)	Concentrations of pollutants discharges (Mass/volume)	Percentage of variation from prescribed standards with reasons.
(a) Water	N.A.	N.A.	No
(b) Air	N.A.	N.A.	No

For, Staqot Potatoes Product LLP

*Alkhi* Partner

362

**PART-D****HAZARDOUS WASTES**

(As specified under Hazardous Wastes (Management and Handling) Rules, 1989)

Hazardous Wastes	Total Quantity (MT)	
	During the previous financial year	During the current financial year
(a) From process	NIL	NIL
(b) From pollution control facilities	2.00	7.00

**PART-E****Solid Wastes**

	Total Quantity	
	During the previous financial year	During the current financial year
(a) From process		N.A.
(b) From pollution control facilities		N.A.
(c) (1) Quantity recycled or re-utilized within the unit.		Nil
(2) Sold		9.00 MT
(3) Disposed		Nil

**PART-F**

Please specify the characterizations (in terms of composition of quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.


N.A.

**PART-G**

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

N.A.

For, Stagot Potatoes Product LLP


 Partner

363

**PART-H**

Additional measures/investment proposal for environmental protection including abatement of pollution, prevention of pollution.

N.A.

**PART-I**

Any other particulars for improving the quality of the environment.

N.A.

**For, Stagot Potatoes Product LLP****Partner**

(Signature of person carrying out an  
Industry, Operation or process)

**Name: Mr. Bharatbhai Gothi****Designation: Partner****Address: M/s. Stagot Potatoes Product**

Survey No. 675/1, At Sundha,

Tal. Palanpur, Dist. Banaskantha.

364



GPCB

## GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

**BY RPAD**

**પાણી પ્રદૂષણ (નિવારણ અને નિયંત્રણ) અધિનિયમ - ૧૯૭૪ની કલમ ૩૩ અ હેઠળ ઉદ્યોગ બંધ કરવાનો**

**હુકમ.**

1. આપ મે.સતાગોટ પોટેટોઝ પ્રોડક્ટ, પ્લોટ નં- ૬૭૫/૧, ગામ: સુંઢા, તા: પાલનપુર, જિ.બનાસકાંઠા ઠેકાણે ઉદ્યોગ ચલાવો છો અને સ્તર્ય નું ઉત્પાદન કરો છો.
2. આપને જણાવવામાં આવે છે કે, બોર્ડના હુકમ નંબર.W- ૩૪૯૫૩ થી સીસીએની મંજૂરી આપેલ હતી. જેની મુદત તા.૩૦/૦૬/૨૦૨૨ સુધીની છે. જેની શરતોનું આપના દ્વારા પાલન કરવામાં આવેલ નથી.
3. આપને જણાવવાનું કે ઉદ્યોગની તા.૨૮/૦૩/૨૦૧૯ ના રોજ પાણી અધિનિયમની કલમ-૨૩ હેઠળ બોર્ડના અધિકારીઓએ ફરિયાદ સંદર્ભે મુલાકાત લીધેલ ત્યારે એકમ કાર્યરત જોવા મળેલ તેમજ નીચે મુજબની વિગતો જાણવા મળેલ હતી.

1. મુલાકાત દરમ્યાન લેવામાં આવેલ ટ્રીટ્સ એફ્લુએન્ટના નમૂનાના પૃથ્થાકરણ અહેવાલમાં SS, NH3-N, COD તથા BODની માત્રા નિયતમાત્રા કરતા વધારે જોવા મળેલ.
2. મુલાકાત સમયે લેવામાં આવેલ હવાના નમૂનામાં PM10ની માત્રા નિયત માત્રા કરતા વધારે જોવા મળેલ.
3. એકમની પરિસરની આસપાસ (બહારની તરફ) તથા એકમ દ્વારા ટ્રીટ્સ વેસ્ટ વોટર નો નિકાલ જે ખેતરોમાં (બોર્ડ દ્વારા પરવાનગી આપેલ જગ્યા) કરેલ છે ત્યાં દુર્ગંધનો અનુભવ થયેલ.
4. એકમમાંથી નીકળતું વેસ્ટ-વોટર Highly biodegradable છે જેથી ટ્રીટ્સ વેસ્ટ વોટર નું પોડીંગ થાય તો Septic થઈને odour આવવાની પુરી શક્યતા રહેલ છે.
5. મુલાકાત સમયે manufacturing section તથા ETPની નજીક દુર્ગંધ અનુભવાયેલ.
6. મુલાકાત દરમ્યાન ટ્રીટ્સ વેસ્ટ વોટર માંથી લેવામાં આવેલ પાણીના નમૂનાના પૃથ્થાકરણ અહેવાલમાં SS, NH3-N, COD તથા BODની માત્રા નિયતમાત્રા કરતા વધારે જોવા મળેલ.

ઉપરોક્ત સંજોગોમાં હું (એમ.વી.પટેલ) પર્યાવરણ ઇજનેર, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પાણી અધિનિયમની કલમ-૩૩ અ હેઠળ નીચે મુજબનો હુકમ કરું છું.

૧) દિન-૧૫ ની અસરથી આપના ઉદ્યોગ બંધ કરશો.

૨) જો આપની ઉત્પાદન પ્રક્રિયા આપના પોતાના (કેપ્ટીવ) પાવર પ્લાન્ટ કે ડી.જી. સેટથી ચાલતી હોય તો તે પણ બંધ કરશો.

For, Stagot Potatoes Product LLP

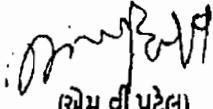
Partner

*(Signature)*

૩) દિન-૧૫ ની અસરથી આપના ઉદ્યોગનો વીજ પુરવઠો વીજ કંપની ધ્વારા જ્યાં સુધી બીજો હુકમ ન થાય ત્યાં સુધી કાપી નાખવો.

જો ઉપરના હુકમનું તાત્કાલિક પાલન નહીં કરવામાં આવે તો આપ અને આપના જવાબદાર અધિકારીઓ પાણી અધિનિયમ-૧૯૭૪ની કલમ ૪૧(૨) મુજબ કોર્ટમાં ફરીયાદ કરવાને પાત્ર હરશે.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

  
(એમ.વી.પટેલ)  
પર્યાવરણ ઇજનેર

નંબર :- જીપીસીબી/સીસીએ/બીકે-૩૪૨/આઇ ડી-૪૯૯૩૪ /

પ્રતિ,

મે. સરાગોટ પોટેટોઝ પ્રોડક્ટ,

પ્લોટ નં- ૬૭૫/૧,

ગામ: સુંઢા,

તા: પાલનપુર, જિ.બનાસકાંઠા

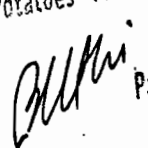
નકલ રવાના:-

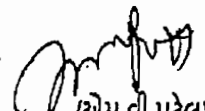
૧) પ્રતિ ચેરમેન/મેનેજીંગ ડિરેક્ટરશ્રી,  
ઉત્તર ગુજરાત વિજ કંપની લીમીટેડ,  
વીસનગર રોડ,  
મહેસાણા.

૨) નાયબ ઇજનેરશ્રી (ટીઆર),  
ઉત્તર ગુજરાત વિજ કંપની લીમીટેડ,  
તા: પાલનપુર,

જિ:બનાસકાંઠા..... આથી તમોને વિનંતી કરવામાં આવે છે કે,ઉપર જણાવેલ ઉદ્યોગનો વીજ પુરવઠો આ હુકમની તારીખથી દિન- ૧૫ પછી તરત જ્યાં સુધી બીજો હુકમ ન થાય ત્યાં સુધી કાપી નાખવો અને તેની જાણ લેખિત પત્રથી બોર્ડને કરવી

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

For, Stagot Potatoes Product LLP  
  
Partner

  
(એમ.વી.પટેલ)  
પર્યાવરણ ઇજનેર

368



ANALYSIS REPORT FOR AIR  
TYPE : Stack-Flue Gas

Gujarat Pollution Control Board  
Central Laboratory  
Paryavaran Bhavan  
Sector-10A  
Gandhinagar-382010  
Tele:23222756

Sample ID:255794 - Analysis Completion:04/04/2019

Manufacturing of Starch/Sago / LAB Inward : 64215

1. Name & : Stagot Potatoes Product - 49934  
2. Address of the Unit : Survey No. 675/1, At Sundha,  
Palanpur - 385518, Taluka : Palanpur, District : Banaskantha, GIDC : Not In Gide  
3. Nature of Sample : REP-Representative/Grab , (Insp Type : COM-On Complaint)  
4. Sample Collected By : Muralikrishna.Dasari, R.O Head  
5. Date & Time of Collection & Receipt : 28/03/2019, (1700 to 1730)  
6. Date of Start & Completion of Analysis : 30/03/2019 & 04/04/2019  
7. Sampling Point : Stack attach to Boiler ~ Stack attached to boiler  
8. Fuel : Imported coal  
9. APCM : Dust collector  
10. Thimble & Weight (gm) : 11/9497  
11. Temperature on Collection : & Volume-Absord Media : 50 ML for each SO<sub>2</sub> & NO<sub>x</sub>  
12. Volume-Gas Passed : 502.86 Lit (NTP) for PM  
13. Parameters : 3 & Oper Time(Min) : 30

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	PM-Stack	MG/NM3	IS: 11255 (Part - 1), 1985 (Reaffirmed 1999)	1 - 5000 mg/NM3	293
2	SO <sub>2</sub> -Stack (PPM)	PPM	IS: 11255 (Part - 2), 1985 (Reaffirmed 2009)	5 - 500 mg/NM3	20.6
3	NO <sub>x</sub> -Stack	PPM	IS: 11255 (Part-7), 2005	5 - 500 mg/NM3	0.347

For, Stagot Potatoes Product LLP

*[Signature]*  
Partner

Laboratory Remarks : Approved. By:331-lab\_331 Dt.: 04/04/2019

*[Signature]*  
K.B.Vaghela, Lab Head

Field Observation : for so<sub>2</sub> & nox = 2 lpm for 30 min = 60 lit = 59.16 lit (ntp) gas passed for each parameters; fuel feeding system: auto;  
steam pressure - 10 kg/cm<sup>2</sup>

367



ANALYSIS REPORT FOR  
WATER / WASTE WATER SAMPLE

Sample ID:255796 - Analysis Completion:05/04/2019

Manufacturing of Starch/Sago / LAB Inward : 64210

Gujarat Pollution Control Board,  
Central Laboratory  
Paryavaran Bhavan  
Sector-10A  
Gandhinagar-382010



Accreditation certificate of NABL Certificate No. 1011: P-2195/ISO/IEC: 17025:2005 / 21/12/2011 / 20/12/2013

TEST REPORT

Test Report No. : 64210

Date: 05/04/2019

1. Name of the Customer : Stagot Potatoes Product - 49934
2. Address : Survey No. 675/1, At Sundha,  
Palanpur-385518, Taluka : Palanpur, District : Banaskantha, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab, (Insp Type : COM-On Complaint)
4. Sample Collected By : Muralikrishna.Dasari, R.O Head
5. Quantity of Sample Received : 5 lit.
6. Code No. of the Sample : 255796
7. Date & Time of Collection & Inwarding : 28/03/2019 , (1635 to 1635) & 30/03/2019
8. Date of Start & Completion of Analysis : 30/03/2019 & 05/04/2019
9. Sampling Point : Borewell sample collected from nearby borewell toward south side of stagot potatoes u
10. Flow Details (Remarks) : --
11. Mode of Disposal : ---
12. Ultimate Receiving Body : Ground Discharge
13. Temperature on Collection : 25 & pH Range on pH Strip : @ 7 - 8 on strip
14. Carboys Nos for : & Color & Appearance : Colorless
15. Water Consumption & W.W.G (KLPD) : Ind :325.000 , Dom :10.000 & Ind :300.000 , Dom :8.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part - 9) - 1984(Reaffirmed 2006)	Ambient oC - 60 oC	25
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 - 14 pH value As or	7.52
3	Colour	Pl.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-500	10
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 - 200000 mg/L	1318
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 - 10000 mg/L	04
6	Ammonical Nitrogen	mg/l	1). Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	0.196
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	273
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	153
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	66
10	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method. (5520 B	01 - 1000 mg/l	BDL
11	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F -iodometric Method	1-500.0 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 - Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05-50000 mg/l	1.46
13	Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	1 - 50 v Meq/L	21

Laboratory Remarks : Approved. By:331-lab\_331 DL: 05/04/2019

For, Stagot Potatoes Product L?

K.B.Vaghela, Lab Head

Partner

Field Observation : sample collected w r t public complain.

Note :

1. \* - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 22nd Edition by APHA.
9. Bioassay test (for toxicity)-IS:6582:Part-2:2001; Reaffirmed 2007.



ANALYSIS REPORT FOR  
WATER / WASTE WATER SAMPLE

Sample ID:255795 - Analysis Completion:05/04/2019

Manufacturing of Starch/Sago / LAB Inward : 64207

Gujarat Pollution Control Board,  
Central Laboratory  
Paryavaran Bhavan  
Sector-10A  
Gandhinagar-382010



Accreditation No: NABL Certificate Details: T-2105/EN03/0017025/2005/21/01/2011/2012/2013

TEST REPORT

Test Report No. : 64207

Date: 05/04/2019

1. Name of the Customer : Stagot Potatoes Product - 49934
2. Address : Survey No. 675/1, At Sundha,  
Palanpur-385518, Taluka : Palanpur, District : Banaskantha, GIDC : Not In Gidc
3. Nature of Sample : REP-Representative/Grab, (Insp Type : COM-On Complaint)
4. Sample Collected By : Muralikrishna.Dasari, R.O Head
5. Quantity of Sample Received : 5 lit.
6. Code No. of the Sample : 255795
7. Date & Time of Collection & Inwarding : 28/03/2019, (1750 to 1750) & 30/03/2019
8. Date of Start & Completion of Analysis : 30/03/2019 & 05/04/2019
9. Sampling Point : Treated wastewater sample collected from Tertiary feed tank (before tertiary treatment)
10. Flow Details (Remarks) : --
11. Mode of Disposal : On land for irrigation & Plantation (Farming)
12. Ultimate Receiving Body : Ground Discharge
13. Temperature on Collection : 25 & pH Range on pH Strip : @ 7 - 8 on strip
14. Carboys Nos for : & Color & Appearance : Brownish
15. Water Consumption & W.W.G (KLPD) : Ind :325.000, Dom :10.000 & Ind :300.000, Dom :8.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part - 9) - 1984(Reaffirmed 2006)	Ambient oC - 60 oC	25
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 - 14 pH value As or	7.23
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	100
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method)	10 - 200000 mg/L	1254
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method)	2 - 10000 mg/L	365
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard)	1 - 2000 mg/l.	124.46
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard)	1 - 50000 mg/l	139
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	379
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)-5220 B Open Reflux Method-2	5.0- 50000 mg/l	1492
10	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method. (5520 B)	01 - 1000 mg/l	0.5
11	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F -iodometric Method	1-500.0 mg/l	3.776
12	B.O.D (3 Days 27oC)	mg/l	3 - Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed)	05-50000 mg/l	990
13	Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	1 - 50 v Meq/L	7

Laboratory Remarks : Approved. By:331-lab\_331 Dt: 05/04/2019

For, Stagot Potatoes Product LLP

K.B.Vaghela, Lab Head

Partner

Field Observation :

Note :

1. \* - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as amended by Second and Third amendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 22nd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



सत्यमेव जयते

**INDIA NON JUDICIAL**  
**Government of Gujarat**  
**Certificate of Stamp Duty**

Certificate No. IN-GJ98990669227349U  
 Certificate Issued Date 19-Jul-2022 11:25 AM **19 JUL 2022**  
 Account Reference IMPACC (AC)/ gj13092911/ PALANPUR/ GJ-BK  
 Unique Doc. Reference SUBIN-GJGJ1309291128542861119381U  
 Purchased by STAGOT POTATOES PRODUCT LLP  
 Description of Document Article 5(h) Agreement (not otherwise provided for)  
 Description UNDERTAKING  
 Consideration Price (Rs.) 0  
 (Zero)  
 First Party STAGOT POTATOES PRODUCT LLP  
 Second Party GUJARAT POLLUTION CONTROL BOARD PALANPUR  
 Stamp Duty Paid By STAGOT POTATOES PRODUCT LLP  
 Stamp Duty Amount(Rs.) 300  
 (Three Hundred only)



**19 JUL 2022**



G.P.C.B. NO. PALANPUR  
 RECEIVED: *[Signature]*  
 DATE 19-07-2022

0034017119

**Statutory Alert**

1. The authenticity of this Stamp certificate should be verified at 'www.storustamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy, please inform the Competent Authority.

370



Warning

"The contents of this certificate can be verified and authenticated world-wide by any members of the public at [www.shcilestamp.com](http://www.shcilestamp.com) or at any Authorised collection center address displayed at [www.shcilestamp.com](http://www.shcilestamp.com) free of cost."

"Any alteration to this certificate renders it invalid. Use of an altered certificate without all the security features could constitute a criminal offence."

"This document contains security features like coloured background with Lacey Geometric Flexible patterns and Subtle Logo images, Complex ornamental design borders, Anti - copy text, the appearance of micro printing, artificial watermarks and other Overt and Covert features."

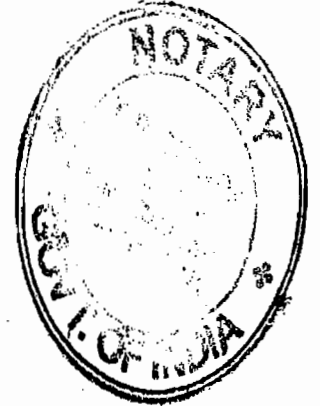


371

# UNDERTAKING

Date: - 18/07/2022

To,  
Regional Officer  
Gujarat Pollution Control Board,  
Jilla Seva Sadan - 2, Third Floor,  
Jorawar Palace, Palanpur - 385001.



Subject: Visit Remark Reply dated 12/07/2022

Respected Sir,

With reference to above subject, M/s. Stagot Potatoes Product LLP is submitting herewith the production data in Annexure 1.

Also we undertake that,

1. Last production date of our unit was 26/03/2022. We have attached electricity bill for your reference.
2. During the production in month of Jan to March 2022, we have treated our effluent in ETP. Information of waste water treatment and disposal is attached in Annexure 1.
3. We like to inform you that our unit is seasonal therefore currently there is no scope to run the unit as the raw material price are very high and other arrangements to run the unit are difficult to manage. Unfortunately the Renewal process came in off season, therefore we request you to renew our CCA. We will intimate the board in writing whenever we will carry out the production activity. Also we will follow all conditions of CCA. Our production activity will be started most probably in Feb 2023, but in case we get opportunity to run the unit we will intimate prior to 10 days of production.

We assure you that we will follow suggestions given by GPCB & will follow all conditions of CCA.

For, M/s. Stagot Potatoes Product LLP

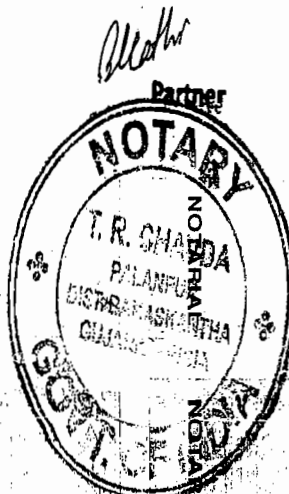
For, Stagot Potatoes Product LLP

Authorized

Signatory

NOTARIAL

NOTARIAL



Serial No. h/53 2022

SOLEMNLY AFFIRMED

BEFORE ME

Tejmalesinh R. Chavda

NOTARY

GOVT. OF INDIA

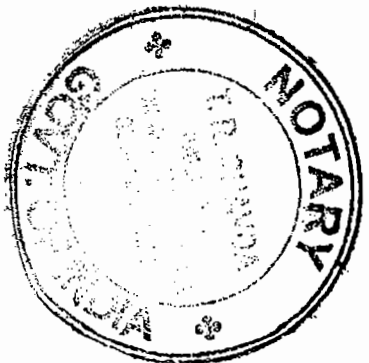
M-99254 66685

19 JUL 2022

ANNEXURE	Month	Working Day	Raw materials (potatoes MT)	Production Starch (MT)	Electricity Unit (KWh)	Fuel Consumption (MT)	Water Consumption(KL)	Waste Generated & Disposed (KL)	Waste Generation/Disposal (MT)	Domestic USE (KL)	Boiler (KL)	Process water (KL)
	Apr-21	25	2750	350.5	128667	45	2990	5025	685			
	May-21	3	370	52.5	21158	7.5	378	675	93			
	Jun-21	0	0	0	868	0	0	0	0			
	Jul-21	0	0	0	0	0	0	0	0			
	Aug-21	9	1130	147	47101	22	1080	1890	234			
	Sep-21	0	0	0	16660	0	0	0	0			
	Oct-21	0	0	0	17160	0	0	0	0			
	Nov-21	0	0	0	4976	0	0	0	0			
	Dec-21	2	220	31	16688	6	250	426	55	10	4	236
	Jan-22	20	2330	334	84839	58	2370	4234	582	100	38	2232
	Feb-22	4	400	48	28720	11	480	810	110	16	7.5	456.5
	Mar-22	18	1880	278	75198	54	2170	3674	470	72	35	2063
	Apr-22	0	0	0	12806	0	0	0	0			
	May-22	0	0	0	1077	0	0	0	0			
	Jun-22	0	0	0	1103	0	0	0	0	0	0	0
	Jul-22											
<b>TOTAL</b>		<b>81</b>	<b>9080</b>	<b>1241</b>			<b>9718</b>	<b>16734</b>	<b>2229</b>			

For, Stagot Potatoes Product LLP

*[Signature]*  
Partner





PCB ID: 49934

To,  
The Regional Officer (Palanpur)  
Gujarat Pollution Control Board,  
Jilla Sevasadan, 2, Collector Office,  
Joravar Palace,  
3rd Flr, Room #20-24,  
Palanpur

Date: 27/02/2023

Sub: Reply for notice of entry and inspection dated 22/02/2023

Ref: Notice of Entry and Inspection issued on 22/02/2023

Dear Sir,

This is in reference to the Board's officials visit to our unit on 22/02/2023. The copy of the NEI is attached here as Annexure - B for your ready reference. We would like to submit point-wise reply for your kind consideration as follows:

1. As per specific condition of CC&A order submit timebound action plan for upgradation of APCM.  
As per specific condition of CC&A, we are in process of finalization of vendor for the supply of APCM installation and it shall be installed within a three month time.
2. Submit the data of Production, Water consumption, Fuel consumption and Hazardous waste generation and disposal for many months. Please find attached Annexure A
3. Maintain ETP operation logbook regularly.  
As suggested, we assure to maintain the logbook records for ETP operation.

Thanking you.

Yours faithfully,  
For, Stagot Potatoes Product LLP

  
For, Stagot Potatoes Product Partner

Month	Working Day	Raw materials (potatoes MT)	Production Starch (MT)	Electricity Unit (KWh)	Fuel Consumption (MT)	Water Consumption (KL)	Waste Water Generation (KL)	Waste Generation/Disposal Data (MT) NOT ETP SLUDGE	Domestic USE (KL)	Boiler (KL)	Process water (KL)
Apr-21	25	2750	350.5	128667	45	2990	5025	685			
May-21	3	370	52.5	21158	7.5	378	675	93			
Jun-21	0	0	0	868	0	0	0	0			
Jul-21	0	0	0	0	0	0	0	0			
Aug-21	9	1130	147	47101	22	1080	1890	234			
Sep-21	0	0	0	16660	0	0	0	0			
Oct-21	0	0	0	17160	0	0	0	0			
Nov-21	0	0	0	4976	0	0	0	0			
Dec-21	2	220	31	16688	6	250	426	55	10	4	236
Jan-22	20	2330	334	84839	58	2370	4234	582	100	38	2232
Feb-22	4	400	48	28720	11	480	810	110	16	7.5	456.5
Mar-22	18	1880	278	75198	54	2170	3674	470	72	35	2063
Apr-22	0	0	0	12806	0	0	0	0			
May-22	0	0	0	1077	0	0	0	5			
Jun-22	0	0	0	0	0	0	0	0			
Jul-22	0	0	0	0	0	0	0	0			
Aug-22	0	0	0	0	0	0	0	0			
Sep-22	0	0	0	0	0	0	0	0			
Oct-22	0	0	0	0	0	0	0	0			
Nov-22	0	0	0	12614	0	0	0	0			
Dec-22	3	300	36	20649	8	350	585	82	12	3	335
Jan-23	9	950	114	57459	18	1140	1900	265	36	9	1095
Feb-23	18	1800	256	0	48	2600	3980	380	65	40	2495

For, Stagot Potatoes Product LLP

*OPBM*  
Partner

375

24



PURCHASE ORDER :STAOR3032302

Date :- 10/04/2023

To,  
 ENGIMECH ENTERPRISE,  
 Mr.Dipeshbhai Patel,  
 Maninagar,Ahmedabad.

Purchase Order 1:- Bag Filter 1nos.

2 :- Water scrubber with filter nutch tank &amp; pump.

Ref : EE/offer/23/23.( offer by Engimech enterprise )

Particular	Description	Detailing
No.of bags	36 nos.	6*6 (with silicon coating )
Body size & material	4mm M.S	1500*1500*3200
Air purge ring	Fully auto	
Air header	6" pipe 8'long	
Hopper	4mm 1500*1500*1200 Deep	
Payment	490000/-	

Particular	Description	Detailing
Tank size & material	1000*1000*1000mm	MS 5mm with rubber lining
Scrubbing media	Alkali	
Pump	2HP , 1440rpm	
Payment	345000/-	

Note:- A- Delivery should be done within 8 to 10 weeks.

B- Payment 10% advance at time purchase order,40% when machine work done 50%,  
 P Balance 50% that the time delivery.

C- 10% i.e 83500/- Paid by cheque no 543116.

Thank you for your assistant and cooperation.

For, Stagot Potatoes Product LLP

Regards,

*Partner*  
 Partner

END:- Copy of Quotation and Technical Specification.(Work as per technical specifaction)

'STAGOT HOUSE', Plot No. 675/T, Village - Sundha, Palanpur -  
 385510, Dist. - Banaskantha, Gujarat, India

www.stagot.com

376

**ENGIMECH ENTERPRISE**

C-29, Ishwarnagar Society, Near Sardar Patel School,  
Rambaug, Maninagar, Ahmedabad - 380 008.  
e-mail : engimechenterprise@gmail.com

(M): 98250 31734

Ref : EE/OFFER/23/33

DATE 10/04/2023

To,  
M/S STAGOT POTATOES PRODUCT LLP  
Stagot House, Plot No.675/1,  
Village-Sundha, Palanpur, district-Banaskantha  
Pincode-385510, Gujarat,India

M : 7383428342

**KIND ATTEND: MR. Vipul Gothi**  
Email: [agrigopotatoes@gmail.com](mailto:agrigopotatoes@gmail.com)

**SUB :- BAG HOUSE ON Boiler as per your requirement**

Dear Sir,

With reference to your inquiry in connection with your requirements of system above subject, we are pleased to quote as under our most reasonable offer for design, detailed engineering, manufacturing of beg house . we hope shall find in order and meet with your considerate approval.

**Our offer comprises of the following**

- **Annexure I** : Technical Specification along with price schedule
- **Annexure II** : Commercial Terms & Conditions

We hope you find the offer in accordance to your requirements and satisfaction.  
Kindly feel free to seek any other information

Yours Faithfully,

For, Engimech Enterprise .

**Annexure: 1****Scope of Supply:****1. Bag Filter – 1 Nos.****TECHNICAL SPECIFICATION**

No. Of Bag	: 36 Nos.
Bag Size	: 6" X 6' (With Silicon Coating)
Out Side Body MOC	: 4 mm M.S. (With Angle Support)
Air Purge ring	: Fully Auto. (With Sequence Controller)
Rotary Air Lock Valve	: 6" N.B. (With 1 H.P. Drive)
Overall Body Size	: 1500 X 1500 X 3200
Max. allowable Inlet Flue Gas Temp.	: 250° C
Air Header	: 6" Pipe 8' Long
Hopper	: 4 mm 1500 X 1500 X 1200 Deep
Stand & Platform	: M.S. Channel, Angel & Checkered Plate
Electric Panel board	: for pulsing

Prime Quality, COLOR – SILVER

**PRICE : 4,90,000/- ( Rs. Four Lac Ninety Thousand Each Only)**

**2. Scrubber with Filter Nutch Tank & pump**

- Size: D- 750 mm X h- 2500 mm,
- MOC: MS
- Thickness: 8 MM Flat Bottom
- Scrubbing Media: Alkali
- With Rubber lining
- Tank-Size 1000 X 1000 X 1000 mm
- Material : MS with 5 mm
- Material – M.S with rubber lining
- Pump- 2 HP, 1440 rpm
- PP/SSmake

378

**PRICE : 3,45,000/- ( Rs. Three Lac Forty Five Thousand Each Only)**

**3. Fitting & Erection at site:**

Our charges for the erection of above equipment along with necessary ducting's required as per equipment is Rs. 80,000/- ( Rs. Eighty Thousand only )

**Note: ..EXCLUDING:**

- Compressor 3 HP is provided by client.
- Ducting required for joining beg house to ID fan client scope.
- Cooling tower & pipe line provided by client.
- Transportation and unloading is scope of client.
- If ID fan capacity required to change then it will charge extra.

<b>TERMS &amp; CONDITION</b>	
•	The quoted prices are the basic. Government taxes like GST etc are extra as applicable.
•	Transportation charges will be extra.
•	Loading unloading charges will be extra.
•	Civil works require if any will be born by purchaser.
•	Work related to electric cabling & other electric accessories will be born by purchaser.
•	Payment: 1. 50 % along with work order. 2. Balance against our Performa invoice.
	<b>DELIVERY: 8-10 weeks.</b>

Thanking you & awaiting your valued order.

379

Yours truly,

For, Engimech Enterprise

Authorized Signatory  
( Dipesh Patel : 9909947570 )

380



PCB ID: 49934

To,  
 The Regional Officer (Palanpur)  
 Gujarat Pollution Control Board,  
 Jilla Sevasadan, 2, Collector Office,  
 Joravar Palace,  
 3rd Flr, Room #20-24,  
 Palanpur

Date: 27/02/2023

Sub: Reply for notice of entry and inspection dated 22/02/2023  
 Ref: Notice of Entry and Inspection issued on 22/02/2023

Dear Sir,

This is in reference to the Board's officials visit to our unit on 22/02/2023. The copy of the NEI is attached here as **Annexure - B** for your ready reference. We would like to submit point-wise reply for your kind consideration as follows:

1. As per specific condition of CC&A order submit timebound action plan for upgradation of APCM.

As per specific condition of CC&A, we are in process of finalization of vendor for the supply of APCM installation and it shall be installed within a three month time.

2. Submit the data of Production, Water consumption, Fuel consumption and Hazardous waste generation and disposal for many months. Please find attached Annexure A

3. Maintain ETP operation logbook regularly.

As suggested, we assure to maintain the logbook records for ETP operation.

Thanking you.

Yours faithfully,

For, Stagot Potatoes Product LLP

*Bhrami*  
 Partner  
 For, Stagot Potatoes Product

381

Production Data- STAGOT

Month	Working Day	Raw materials (potatoes MT)	Production Starch (MT)	Electricity Unit (KWh)	Fuel Consumption (MT)	Water Consumption(KL)	Waste Water Generation (KL)	Waste Generation/Disposal Data (MT) NOT ETP SLUDGE	Domestic USE (KL)	Boiler (KL)	Process water (KL)
Apr-21	25	2750	350.5	128667	45	2990	5025	685			
May-21	3	370	52.5	21158	7.5	378	675	93			
Jun-21	0	0	0	868	0	0	0	0			
Jul-21	0	0	0	0	0	0	0	0			
Aug-21	9	1130	147	47101	22	1080	1890	234			
Sep-21	0	0	0	16660	0	0	0	0			
Oct-21	0	0	0	17160	0	0	0	0			
Nov-21	0	0	0	4976	0	0	0	0			
Dec-21	2	220	31	16688	6	250	426	55	10	4	236
Jan-22	20	2330	334	84839	58	2370	4234	582	100	38	2232
Feb-22	4	400	48	28720	11	480	810	110	16	7.5	456.5
Mar-22	18	1880	278	75198	54	2170	3674	470	72	35	2063
Apr-22	0	0	0	12806	0	0	0	0			
May-22	0	0	0	1077	0	0	0	0			
Jun-22	0	0	0	0	0	0	0	0			
Jul-22	0	0	0	0	0	0	0	0			
Aug-22	0	0	0	0	0	0	0	0			
Sep-22	0	0	0	0	0	0	0	0			
Oct-22	0	0	0	0	0	0	0	0			
Nov-22	0	0	0	12614	0	0	0	0			
Dec-22	3	300	36	20649	8	350	585	82	12	3	335
Jan-23	9	950	114	57459	18	1140	1900	265	36	9	1095
Feb-23	18	1800	256	0	48	2600	3980	380	65	40	2495

R